

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

High Court for the State of Telangana at Hyderabad - District Judges (Entry level) - Vacancies in the cadre of District Judges (Entry Level) by promotion from the category of Civil Judges (Senior Division) under 65% quota for the year 2019 - NOTIFIED.

ROC.NO.1038/2019-B.SPL.

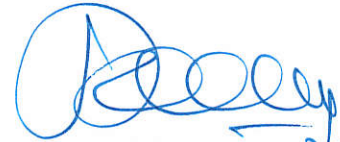
NOTIFICATION NO.205-B.SPL:

DATED:27.03.2019.

Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006)

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The High Court for the State of Telangana at Hyderabad, hereby notifies 32 vacancies in the cadre of District Judges (Entry Level) under 65% quota to be filled by promotion from the cadre of Civil Judges (Senior Division) for the year 2019.



REGISTRAR GENERAL 27/03/19,
High Court for the
State of Telangana